



Fastrack Finsec
Category-I Merchant Banker

Date: 31.07.2020

To

The Securities Exchange Board of India
Plot No. C4-A, 'G' Block
Bandra - Kurla Complex, Bandra (East).
Mumbai, Maharashtra -400051

Dear Sir

Sub: Submission of Extract of Newspaper Advertisement of Independent Directors Recommendation in the matter of Open Offer of KD Leisures Limited

In pursuant to the provisions of Regulation 13, 14 & 15 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (*hereinafter referred to as "the Regulations"*), Sunayana Investment Co Ltd (*Acquirer*) has made a Public Announcement on March 07, 2020, to the Equity Shareholders of KD Leisures Limited for the acquisition of upto 8,42,400 equity shares (*i.e. 26% of total outstanding fully paid up equity share capital*) of KD Leisures Limited at a price of Rs. 16.50 per equity share determined in pursuant to Regulation 8 of the Regulations.

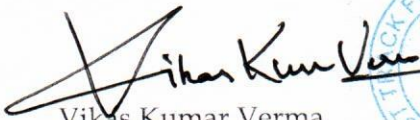
Kindly take note that pursuant to the provisions of Regulation 26(7) of the said Regulations, the Company had published the recommendation given by Independent Directors of the Target Company on above said Open Offer in the following newspapers as prescribed in the Regulations:

1. Financial Express (*English Newspaper*) having national daily wide circulation in India;
2. Jansatta (*Hindi Newspaper*) having national daily wide circulation in India;
3. Mumbai Lakshdeep (*Regional Newspaper-Mumbai i.e. where stock exchange is situated*).

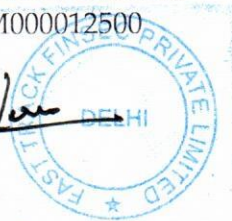
Enclosed extract of newspaper advertisement of Independent Directors Recommendation issued in above said newspaper for your kind reference and records.

You are hereby requested to kindly accept, acknowledge and disseminate the same on website of BSE.

For Fast Track Finsec Private Limited
Registration Code: INM000012500



Vikas Kumar Verma
Director
DIN : 05176480



FAST TRACK FINSEC PRIVATE LIMITED

Regd. Off.: B -502|Stateman House|148|Barakhamba Road|New Delhi - 110001
Off.: +91-011-4302980

Web.: www.ftfinsec.com

BROOKS LABORATORIES LIMITED
 Regd. Off.: Village Kishanpura, Nalagarh Road, Distt. Solan, Baddi (HP)-174101
 CIN No.: L24232HP2002PLC000267
 Telefax No. :-91 1795 236399
 E-mail : investors@brookslabs.net, Website: www.brookslabs.net

Extracts of Statement of Audited Financial Results for the Quarter and Year Ended 31 st March, 2020						
(₹ in lacs)						
Sr. No.	Particulars	Quarter Ended			Year Ended	
		31.03.2020 (Audited)	31.12.2019 (Unaudited)	31.03.2019 (Audited)	31.03.2020 (Audited)	31.03.2019 (Audited)
1	Total income from operations (net)	1,902.65	1,995.77	1,761.16	7,009.48	5,790.77
2	Net Profit / (Loss) for the period from ordinary activities (Before tax, Exceptional and/or Extraordinary items)	(343.94)	(337.60)	(229.86)	(1,351.37)	(1,494.79)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(343.94)	(337.60)	(229.86)	(1,351.37)	(1,494.79)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(1,596.63)	(281.45)	(694.24)	(2,437.60)	(1,480.54)
5	Total Comprehensive Income for the period (comprising profit or (loss) for the period (after tax) and other Comprehensive income (after tax)	(1,581.56)	(282.02)	(701.96)	(2,422.87)	(1,487.65)
6	Equity Share Capital (Face Value ₹10/- per share)	2,470.28	1,703.64	1,618.64	2,470.28	1,618.64
7	Earnings per share (Before Exceptional items) of (₹10/- each) (not annualised)	(9.07)	1.61	(4.18)	(13.84)	(8.91)
	(a) Basic	(9.07)	1.61	(4.18)	(13.84)	(8.91)
	(b) Diluted	(9.07)	1.61	(4.18)	(13.84)	(8.91)
8	Earnings per share (After Exceptional items) of (₹10/- each) (not annualised)	(9.07)	1.61	(4.18)	(13.84)	(8.91)
	(a) Basic	(9.07)	1.61	(4.18)	(13.84)	(8.91)
	(b) Diluted	(9.07)	1.61	(4.18)	(13.84)	(8.91)

Notes:

- The above is an extract of the detailed format of Financial Results for the quarter and year ended on 31st March, 2020 filed with the stock exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Financial Result for the quarter and year ended on 31st March, 2020 is available on www.bseindia.com and www.brookslabs.net.
- The above audited financial results of the Company for the quarter and year ended 31st March, 2020 have been reviewed by the Audit Committee and taken on record approved by the Board of Directors at its meeting held on 30th July, 2020.
- The financial results for the quarter and year ended 31st March, 2020 have been reviewed by the Statutory Auditors as required under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015 as amended.
- The financial results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 as amended (Ind AS) prescribed under section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.
- In March 2020, the World Health Organisation declared COVID 19 to be a pandemic. The Company has adopted measures to curb the spread of infection in order to protect the health of its employees and ensure business continuity with minimal disruption including remote working, maintaining social distancing, sanitization of work spaces etc. The Company has considered internal and external information while finalizing various estimates in relation to its financial statement upto the date of approval of the financial statements by the Board of Directors and has not identified any material impact on the carrying value of assets, liabilities or provisions. Considering that the Company deals with pharmaceutical drugs that are classified as essentials, there has been minimal disruption with respect to operations including production and distribution activities. The Company also has not experienced any difficulties with respect to market demand, collections or liquidity. The actual impact of the global health pandemic may be different from that which has been estimated, as the COVID-19 situation evolves in India and globally. The Company will continue to closely monitor any material changes to future economic conditions.
- Comparative financial information of the previous quarter have been regrouped / rearranged wherever considered necessary to correspond to the figures of current quarter.

Place : Mumbai
 Date : 30th July 2020

For and on behalf of the Board
 Rajesh Mahajan
 Director
 Din : 02/08/2020
 Managing Director

Union Mutual Fund
 Union Asset Management Company Private Limited
 Investment Manager for Union Mutual Fund
 Corporate Identity Number (CIN): U65922MH2009PT198201
 Registered Office: Unit 503, 5th Floor, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai - 400059
 • Toll Free No. 1800 2020 268/1800 5722 268 • Non Toll Free: 022-67483333
 • Fax No: 022-67483401 • Website: www.unionmf.com • Email: investorcare@unionmf.com

NOTICE CUM ADDENDUM TO THE SCHEME INFORMATION DOCUMENT (SID) AND KEY INFORMATION MEMORANDUM (KIM) OF DESIGNATED SCHEMES OF UNION MUTUAL FUND AND STATEMENT OF ADDITIONAL INFORMATION (SAI) OF UNION MUTUAL FUND

I. Temporary modification in the Facility to transact through email (applicable to all Schemes of Union Mutual Fund)

NOTICE is hereby given that, for the convenience of investors, Union Asset Management Company Private Limited ("the AMC"), the Investment Manager of Union Mutual Fund has decided to temporarily modify the Facility to transact through email as under:

Currently, under the facility to transact through email, introduced vide addendum dated October 26, 2017, a scanned copy of the relevant duly signed application needs to be sent by the investor to the designated email ID of Union Mutual Fund viz. transact.mut@unionmf.com ("Designated Email ID"). This requirement of submission of scanned copy of signed application has been temporarily relaxed by the AMC, and this relaxation will continue till further notice. Accordingly, investors can submit the transaction details in the prescribed format along with the relevant supporting documents through their registered email ID to the Designated Email ID of the AMC. However, in order to avail this relaxation, non-individual investors will be required to submit a one-time letter, signed by the authorized signatories registered in the folio, authorizing the AMC to accept and process transactions released from the registered email ID of the authorized signatories for the said folio. Investors who are individuals are not required to submit such a letter to avail this relaxation. However, this relaxation is not available for individual investors with a joint mode of holding. The AMC at its sole discretion reserves the right to reject any transaction/application received through this facility and such decision shall be final and binding on the investor. All other terms and conditions of the facility to transact through email will remain unchanged. Investors are requested to read the terms and conditions of the facility to transact through email before transacting.

II. Extension of period for temporary facility to transact through email for new investors through empaneled distributors (applicable to all the open-ended schemes of Union Mutual Fund except Union Liquid Fund and Union Overnight Fund)

NOTICE is hereby given to the Unit holders of the Schemes of Union Mutual Fund that the temporary period (viz. May 20, 2020 to July 20, 2020 (both days inclusive)) mentioned in the Notice cum Addendum dated May 10, 2020 to the SID and KIM of designated schemes of Union Mutual Fund and the SAI of Union Mutual Fund in relation to the facility to transact through email for new investors through empaneled distributors has been extended till further notice.

All other provisions relating to the facility to transact through email for new investors through empaneled distributors mentioned in the SID and KIM of such Schemes of Union Mutual Fund which were referred in the aforementioned Notice cum Addendum dated May 19, 2020 shall remain unchanged.

III. Addition to the existing list of Official Points of Acceptance of Computer Age Management Services Limited ("CAMS") (applicable to all Schemes of Union Mutual Fund):

Investors are requested to note that the following Centers will be added to the existing list of Official Points of Acceptance of CAMS for all the Schemes of Union Mutual Fund, with effect from August 01, 2020:

Centre	Address
Ongele	Shop No. 112B, First Floor, 3rd Line, Sri Bajpai Market Complex, Ongele, Andhra Pradesh, 523001.
Gandhi Nagar	No. 507, 5th Floor, Shree Ugat Corporate Park, Opp Pratik Mall, Nr. HDFC Bank, Kudasana, Gandhinagar, Gujarat, 382421
Nizamabad	5-6-208, Saraswathi Nagar, Opposite Dr. Bharathi Rani Nursing Home, Nizamabad, Andhra Pradesh, 503001
Mahabubnagar	No.1-3-110/A, Opp.harmoney arc, Near Srinivas Reddy Hospital, Rajendra Nagar, New Town, Mahabubnagar, Telangana, 509001
Eluru	No.22b-3-9, Karli Mani Street, Powerpet, Eluru, Andhra Pradesh, 534002
Hooghly	47/S/1 Raja Rammoan Roy Sarani, Serampore, Dist Hooghly, Hooghly 712203

Consequently, investor applications, transaction requests and other correspondences in relation to all the Schemes of Union Mutual Fund, subject to the terms and conditions of the respective SID, will be accepted at the above Centers, with effect from the above mentioned date.

IV. Change in the Section on Systematic Transfer Plan (STP) (applicable to all existing Schemes of Union Mutual Fund offering STP Facility except Union Long Term Equity Fund)

NOTICE is hereby given that the following clause under the sub-heading 'Systematic Transfer Plan (STP)', appearing under the heading 'Special Schemes/Facilities available', under sub-section B 'Ongoing Offer Details', under section III 'Units and Offer' in the SID of all the existing Schemes of Union Mutual Fund offering STP Facility except Union Long Term Equity Fund, will stand revised as stated below, with effect from August 03, 2020.

Particulars	Existing Clause	Revised Clause
Minimum Instalment amount	₹ 1000/- and in multiples of ₹ 1/- thereafter.	₹ 100/- and in multiples of ₹ 1/- thereafter.

The above changes, wherever applicable, will also be carried out in the KIM of the aforementioned Schemes. Further, it may be noted that necessary/incidental changes, if any, shall be made in the SID and KIM of the Designated Schemes of Union Mutual Fund and SAI of Union Mutual Fund in the above regard.

This Addendum forms an integral part of the SID and KIM of the Designated Schemes of Union Mutual Fund and SAI of Union Mutual Fund.

All other terms and conditions of the SID and KIM of the Designated Schemes of Union Mutual Fund and SAI of Union Mutual Fund will remain unchanged.

For Union Asset Management Company Private Limited
 (Investment Manager for Union Mutual Fund)

Place: Mumbai
 Date: July 30, 2020
 Sd/-
 Authorised Signatory

MUTUAL FUND INVESTMENTS ARE SUBJECT TO MARKET RISKS, READ ALL SCHEME RELATED DOCUMENTS CAREFULLY.

Statutory Details: Constitution: Union Mutual Fund has been set up as a Trust under the Indian Trusts Act, 1882. Sponsors: Union Bank of India and Dai-ichi Life Holdings, Inc. Trustee: Union Trustee Company Private Limited [Corporate Identity Number (CIN): U65922MH2009PT198201], a company incorporated under the Companies Act, 1956 with a limited liability. Investment Manager: Union Asset Management Company Private Limited [Corporate Identity Number (CIN): U65922MH2009PT198201], a company incorporated under the Companies Act, 1956 with a limited liability.

Copy of all Scheme Related Documents can be obtained from our website www.unionmf.com.

KD LEISURES LIMITED
 Corporate Identification Number: L50100MH1981PLC272684
 Registered Office: - 8/702, 7th Floor, Heattath Business Park, Kind Village, Near Bus Depot, Vidyavihar West Mumbai City MH 400086
 Tel: 022-5212484, Email: res.via@gmail.com, Website: www.kdgroup.co.in
 The representatives of the Committee of Independent Directors ("CID") in the Open Offer to the Public Shareholders of KD Leisures Limited ("Target Company") under Regulation 26(7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011") ("Regulations")

	July 30, 2020
1 Date	July 30, 2020
2 Name of the Target Company ("TC")	KD Leisures Limited
3 Details of the Offer pertaining to TC	The Offer is being made by the Acquirer in terms of Regulation 4 and other applicable provisions as required under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 for acquisition of upto 8,42,400 Equity Shares of Rs 10 each representing 26% of the outstanding, issued and fully paid up Equity Share Capital/ Voting Capital of the Target Company at a price of Rs. 16.50 (Rupees Sixteen and Fifty Paise Only) per equity share as determined in accordance with Regulation 8 of the SEBI (SAST) Regulation, 2011.
4 Name of the Acquirer	Sunayana Investment Co Limited
5 Name of the Manager to the Offer	Fast Track Finsec Private Limited
6 Members of the Committee of Independent Directors	Mr. Satish Phoochond Rajhar: Chairman Mr. Rajni Jethalal Shah: Member
7 CID Members relationship with the Acquirer/ Director/ Equity Shares owned by any other contract/ relationship, if any	KD are independent directors on the Board of Directors of the Target Company. None of the directors are holding any equity shares of the Target Company. None of them have entered into any contract or have other relationship with the Target Company.
8 Trading in the Equity shares/ other securities of the TC by CID Members	No trading in the Equity Shares of the Target Company has been done by any of the CID Members.
9 CID Member relationship with the Acquirer/ Director/ Equity Shares owned by any other contract/ relationship, if any	None of the CID Member are Director in companies where the Acquirer is acting as Director(s) nor have any relationship with the Acquirer in their personal capacities.
10 Trading in the Equity Shares/ other securities of the Acquirer by CID Members	Nil
11 Recommendation on the Open Offer, as to whether the offer is fair and reasonable.	DC is of the view that Open Offer is fair and reasonable.
12 Summary of reasons for recommendation	DC has taken into consideration the following for making the recommendation: (a) DC has reviewed the Public Announcement ("PA") dated March 07, 2020 in connection with the Offer issued on behalf of the Acquirer. (b) The Detailed Public Announcement ("DPS") which was published on March 16, 2020 and is the Offer of the CID. Based on the review of PA, DPS and Lof, the CID is of the opinion that the Offer Price of Rs. 16.50 (Rupees Sixteen and Fifty Paise Only) Per Equity Share offered by the Acquirer is in line with the provisions of SEBI (SAST) Regulation, 2011 and prima facie appears to be justified.
13 Details of Independent Advisors	None
14 Any other matters to be highlighted	None

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations, 2011.

For KD Leisures Limited
 Sd/-
 Satish Phoochond Rajhar
 Chairman-DC

Date: July 30, 2020
 Place: Mumbai

L&T Mutual Fund
 6th Floor, Brindavan, Plot No. 177
 C-5 T Road, Kalina
 Santacruz (East), Mumbai 400 098
 call 1800 2000 400
 email investor.line@lntmf.co.in
 www.ltf.com

Notice-cum-Addendum (No. 19 of F.Y. 2020 – 2021)

I. Cessation of Mr. Subrata Kumar Mitra from the Board of Trustees:

Notice is hereby given that Mr. S.K. Mitra, Independent Director has resigned from the Board of L&T Mutual Fund Trustee Limited with effect from July 20, 2020. Accordingly, all details pertaining to Mr. S.K. Mitra under the section 'Details of Trustee Directors' in Statement of Additional Information (SAI) of L&T Mutual Fund stands deleted.

II. Change in address of Investor Service Centre of the AMC:

Notice is hereby given that effective August 03, 2020, the address of the Investor Service Centre of L&T Investment Management Limited (the AMC) located at Ludhiana will change as follows:

Existing Address	New Address
SCO-10-11, Second Floor, Feroze Gandhi Market, DCB Bank Building, Ludhiana, Punjab 141 001.	SBI Building, Second Floor, Plot No. 19, House 223/2, Rani Jhansi Road, Near Khalsa College for Women, Ludhiana, Punjab 141 001.

III. Change in address of CAMS Service Centre:

Notice is hereby given that effective August 17, 2020, the address of the Service Centre of Computer Age Management Services Limited ("CAMS"), the Registrar and Transfer Agent to the schemes of L&T Mutual Fund located at Moga will change as follows:

Existing Address	New Address
Opposite Union Bank of India, Gandhi Road, Moga 142 001.	9 No. New Town, Opposite Jaswal Hotel, Daman Building, Moga 142 001.

This Notice-cum-Addendum forms an integral part of the Statement of Additional Information (SAI)/ Scheme Information Document (SID) & Key Information Memorandum (KIM) of the Schemes of L&T Mutual Fund as applicable. All other terms and conditions of the SAI/SID/KIM will remain unchanged.

Investors are requested to take note of the above.

For L&T Investment Management Limited
 (Investment Manager to L&T Mutual Fund)

Date : July 30, 2020
 Place : Mumbai
 Sd/-
 Authorised Signatory

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

NOTICE

Annual Report and Abridged Summary of Annual Report for Schemes of Axis Mutual Fund ("the Fund")

Notice is hereby given that pursuant to SEBI circular dated June 5, 2018 on 'Go Green Initiative in Mutual Funds' read with Regulation 56 of SEBI (Mutual Funds) Regulations, 1996, the annual report of the schemes of the Fund and an abridged summary thereof for the Financial Year ended March 31, 2020 have been hosted on the website of the Fund (<https://www.axismf.com/about-us/financials>) and AMFI (<https://www.amfiindia.com>), respectively.

Investors may accordingly view / download the reports from the website of the Fund.

Investors can also submit a request for an electronic or physical copy of the scheme wise annual report or abridged summary thereof through the following modes/options:

- Telephone : Contact us at our Customer Care Centre at 8108622211; or
- E-mail : Send us an e-mail at customer.service@axismf.com from the registered e-mail id; or
- Letter : Submit a written request letter at any of the Official Point of Acceptance ("OPA") of the schemes of the Fund. Investors can visit our website i.e. www.axismf.com for the updated list of OPA.

Investors are requested to kindly take note of the above.

For Axis Asset Management Company Limited
 (Investment Manager to Axis Mutual Fund)

Date : July 30, 2020
 No. : 20/2020-21
 Sd/-
 Chandresh Kumar Nigam
 Managing Director & Chief Executive Officer

Statutory Details: Axis Mutual Fund has been established as a Trust under the Indian Trusts Act, 1882, sponsored by Axis Bank Ltd. (liability restricted to ₹1 Lakh). Trustee: Axis Mutual Fund Trustee Limited Investment Manager: Axis Asset Management Company Limited (the AMC) Risk Factors: Axis Bank Ltd. is not liable or responsible for any loss or shortfall resulting from the operation of the schemes. Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

AXIS MUTUAL FUND

Axis House, First Floor, C2, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400 025, India.
 TEL : (022) 4325-5161 FAX : (022) 4325-5199 EMAIL : customer.service@axismf.com WEBSITE : www.axismf.com
 EASYCALL : 1800 221 322 ADDITIONAL CONTACT NUMBER : 8108622211

DLF LIMITED
 Regd. Office: Shopping Mall, 3rd Floor, Arjun Marg, Phase-I, DLF City, Gurgaon - 122 002 (Haryana)
 Tel :- +91-124-42-4200
 CIN : L70101HR1983PLC002484
 Website : www.dlf.in; Email : investor-relations@dlf.in

NOTICE

Notice is hereby given that a meeting of the Board of Directors of the Company will be held on **Wednesday, 5th August, 2020** to consider & approve inter-alia Un-audited Financial Results (Standalone and Consolidated) for the quarter ended 30th June 2020.

The information contained in this Notice is available on the Company's website i.e. http://dlf.in/board-meeting-notice and on the Stock Exchange websites i.e. www.bseindia.com and www.bsindia.com.

For DLF LIMITED
 Sd/-
 Gaurang
 30.07.2020
 Company Secretary

MAGMA FINEPCOR LIMITED
 Regd. Office: "Development House", 24, Park Street, Kolkata - 700 016
 Phone: 033-44017300
 Website: www.magma.co.in Email: shabnum.zaman@magma.co.in

NOTICE

Notice is hereby given that pursuant to Regulation 29 of the Securities and Exchange Board of India (Listing Obligations And Disclosure Requirements) Regulations, 2015, a meeting of the Board of Directors of the Company will be held on **Saturday, 1st August 2020** to consider & approve and take on record the Un-audited Financial Results (Standalone as well as Consolidated) for the quarter ended 30 June 2020.

The aforesaid details are also hosted on the Company's website (www.magma.co.in) and on the Stock Exchange websites (www.bseindia.com and www.bsindia.com).

For and on behalf of the Board
 For Magna Fincorp Limited
 Sd/-
 Shabnum Zaman
 Company Secretary
 ACS No. 13918

Date : Kolkata
 Date : 31 July 2020

DHARANI SUGARS AND CHEMICALS LIMITED
 Regd. Off: POP House, #57 Sterling Road, Nungambakam, Chennai-600 034
 CIN:L5421TN1987PLC01454
 Tel: 91-44-2811 1333 Fax: 91-44-2823 2074
 Email: secretary@dharamisugars.com Web site: www.dharamisugars.com
 Audited Standalone Financial Results For The Quarter And Year Ended March 31st 2020 Under Ind AS Regulation 47(1)(b) of SEBI (LODR) Regulation 2015

Sl No	PARTICULARS	Quarter Ended 31.03.2020	Quarter Ended 31.12.2019	Quarter Ended 31.03.2019	Year Ended 31.03.2020	Year Ended 31.03.2019
1	Total Income from operations	277.38	348.35	1093.50	6905.65	11394.29
2	Net Profit / (Loss) for the period before tax and Exceptional items	47.65	(2634.89)	(3620.00)	(2988.12)	(13089.71)
3	Net Profit / (Loss) for the period before tax after exceptional items	3685.19	(2634.89)	(3620.00)	(2988.12)	(13089.71)
4	Net Profit / (Loss) for the period after tax (after Exceptional items)	3685.19	(2634.89)	(3620.00)	(2988.12)	(13089.71)
5	Total Comprehensive Income net of tax	(13.85)	15.64	19.70	(32.85)	54.53
6	Total Comprehensive Income for the period (comprising profit/loss) for the period (after tax) and other Comprehensive income (after tax)	3799.34	(2621.25)	(3600.30)	(3021.07)	(14478.39)
7	Equity share capital	3320.00	3320.00	3320.00	3320.00	3320.00
8	Reserves including Retention Reserve as shown in the Audited Balance Sheet of the previous year	NA	NA	NA	(1244.02)	(3622.95)
9	Earnings per share of Rs. 10/- each (the containing a discontinued operations)	11.64	(7.94)	(10.90)	(9.00)	(44.86)
10	Earnings per share of Rs. 10/- each (the containing a discontinued operations)	11.64	(7.94)	(10.90)	(9.00)	(44.86)

Notes: The above is an extract of the detailed format of the Quarterly Audited Financial Results for the quarter and year ended March 31, 2020 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Obligations Disclosure Requirements) Regulations, 2015. The full format of the Audited Financial Results for the Quarter & Year ended 31st March 2020 are available on the Stock Exchange website www.bseindia.com and www.bsindia.com on the Stock Exchanges where the Company's shares are listed and on the website of the Company i.e. www.dharamisugars.com.

For DHARANI SUGARS AND CHEMICALS LIMITED
 Dr. Palani G. Periasamy
 Director
 DIN: 00081002

Date : Chennai-34
 Place : Chennai-34
 (By order of the Board)

L&T Financial Services Mutual Fund

Notice-cum-Addendum (No. 19 of F.Y. 2020 – 2021)

I. Cessation of Mr. Subrata Kumar Mitra from the Board of Trustees:

Notice is hereby given that Mr. S.K. Mitra, Independent Director has resigned from the Board of L&T Mutual Fund Trustee Limited with effect from July 20, 2020. Accordingly, all details pertaining to Mr. S.K. Mitra under the section 'Details of Trustee Directors' in Statement of Additional Information (SAI) of L&T Mutual Fund stands deleted.

II. Change in address of Investor Service Centre of the AMC:

Notice is hereby given that effective August 03, 2020, the address of the Investor Service Centre of L&T Investment Management Limited (the AMC) located at Ludhiana will change as follows:

Existing Address	New Address
SCO-10-11, Second Floor, Feroze Gandhi Market, DCB Bank Building, Ludhiana, Punjab 141 001.	SBI Building, Second Floor, Plot No. 19, House 223/2, Rani Jhansi Road, Near Khalsa College for Women, Ludhiana, Punjab 141 001.

III. Change in address of CAMS Service Centre:

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Existing Address	New Address
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This Notice-cum-Addendum forms an integral part of the Statement of Additional Information (SAI)/ Scheme Information Document (SID) & Key Information Memorandum (KIM) of the Schemes of L&T Mutual Fund as applicable. All other terms and conditions of the SAI/SID/KIM will remain unchanged.

Investors are requested to take note of the above.

For L&T Investment Management Limited
 (Investment Manager to L&T Mutual Fund)

Date : July 30, 2020
 Place : Mumbai
 Sd/-
 Authorised Signatory

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

L&T Financial Services Mutual Fund

6th Floor, Brindavan, Plot No. 177
 C-5 T Road, Kalina
 Santacruz (East), Mumbai 400 098
 call 1800 2000 400
 email investor.line@lntmf.co.in
 www.ltf.com

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SCO-10-11, Second Floor, Feroze Gandhi Market, DCB Bank Building, Ludhiana, Punjab 141 001.	SBI Building, Second Floor, Plot No. 19, House 223/2, Rani Jhansi Road, Near Khalsa College for Women, Ludhiana, Punjab 141 001.

III. Change in address of CAMS Service Centre:

Notice is hereby given that effective August 17, 2020, the address of the Service Centre of Computer Age Management Services Limited ("CAMS"), the Registrar and Transfer Agent to the schemes of L&T Mutual Fund located at Moga will change as follows:

Existing Address	New Address
Opposite Union Bank of India, Gandhi Road, Moga 142 001.	9 No. New Town, Opposite Jaswal Hotel, Daman Building, Moga 142 001.

This Notice-cum-Addendum forms an integral part of the Statement of Additional Information (SAI)/ Scheme Information Document (SID) & Key Information Memorandum (KIM) of the Schemes of L&T Mutual Fund as applicable. All other terms and conditions of the SAI/SID/KIM will remain unchanged.

Investors are requested to take note of the above.

For L&T Investment Management Limited
 (Investment Manager to L&T Mutual Fund)

Date : July 30, 2020
 Place : Mumbai
 Sd/-
 Authorised Signatory

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

